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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP.No.332 of 1998
in
OA.No.1146 of 1997

New Delhi, this 18th day of February, 1999.

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN(J)
HON'BLE MR. K. MUTHUKUMAR, MEMBER(A)

O.N. Teri
R/o B-40 Sujjan Singh Park
Sonapat (Haryana) - 131001

... Petitioner

By Advocate: Shri M.K. Gupta

versus

Shri S.P. Mehta
General Manager
Northern Railway
Baroda House
New Delhi-110001

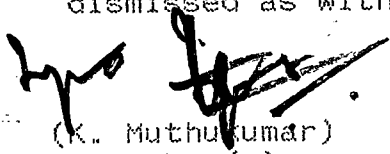
... Respondent

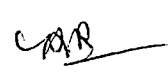
By Advocate: Shri R.L. Dhawan

O R D E R (ORAL)

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VC(J)

Learned counsel for petitioner seeks
permission to withdraw this Contempt Petition.
Permission granted. This Contempt Petition is
dismissed as withdrawn.


(K. Muthukumar)
Member(A)


(V. Rajagopala Reddy)
Vice Chairman(J)

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